

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 304
IB-138(ND)/2024

IN THE MATTER OF:

Aqua Electronics & Solutions Private Limited Petitioner/Applicant
Vs.
Legend Power Private Limited Respondent

Order under Section 7 of the IBC, 2016

Order delivered on 12.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Ms. Udit Singh Adv.
For Respondent :

ORDER

Ld. Counsel appearing for the Corporate Debtor has stated that reply has been filed on 08.04.2024. He shall take steps to bring it on record within two days.

List the matter or arguments **on 25.04.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)